

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2800
ANSWERED ON:21.03.2002
RECOVERY & REVENUE RECOVERY ACT
SANJAY PASWAN

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government are contemplating to review Public Demand Recovery and Revenue Recovery Act in the interest of farmers;
- (b) if so, the details thereof; and
- (c) the reasons for causing a lot of agony to the farmers?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS(SHRI ARUJ JAITLEY)

(a),(b)&(c): There is no Act by the title of `Public Demand Recovery and Revenue Recovery Act`.However, there is an Act by the title `Revenue Recovery Act, 1890`.At present, there is no move to review the above Act since it may still be of use to district revenue officers for recovery of debts including land revenue.